

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY
SHAREHOLDERS OF PREMIER CAPITAL SERVICES LIMITED**

Regd. Off.: 17,"Jaldarshan" 51, Napean Sea Road, Mumbai-26,
Tel: 022 23633506 Fax: 022 23676010.

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer'), on behalf of Mr. Manoj Kasliwal, Mrs. Sharda Kasliwal and Mr. Dalip Kumar (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Premier Capital Services Limited (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA is issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/TO/DA/19043/10 dated September 7, 2010 and should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Indore Samachar on July 20, 2010 (Wednesday) and in Nav Shakti on July 21, 2010 (Thursday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

Equity Shareholders of the Target Company are requested to note following changes in the Activity Schedule in the original PA of the Open Offer made on July 20, 2010 in The Financial Express, Jansatta and Indore Samachar and on July 21, 2010 in Nav Shakti.

The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Date of Public Announcement (PA)	July 20, 2010	Tuesday	July 20, 2010	Tuesday
Specified Date	August 16, 2010	Monday	August 16, 2010	Monday
Last Date for a Competitive Bid(s)	August 10, 2010	Tuesday	August 10, 2010	Tuesday
Date by which Letter of Offer will Be dispatched to the Shareholders	August 28, 2010	Saturday	September 16, 2010	Thursday
Offer Opening Date	September 9, 2010	Thursday	September 20, 2010	Monday
Last Date for the Revision of the Offer Price / Number of Equity Shares	September 17, 2010	Friday	September 30, 2010	Thursday
Last date to withdraw acceptance tendered by shareholders	September 23, 2010	Thursday	October 6, 2010	Wednesday
Offer Closing Date	September 28, 2010	Tuesday	October 9, 2010	Saturday
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched	October 13, 2010	Wednesday	October 23, 2010	Saturday

All the other terms and conditions remain unchanged.

The Acquirers and its respective Directors accepts full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Brijesh Parekh / Mr. Rishabh Jain

131, 13th Floor, C-Wing, Mittal Tower,
Nariman Point, Mumbai - 400 021.

Branches- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com